

C.A.T. Bench, JODHPUR

Date of Order

TA-1960/88

Orders

23-4-91

None present for the parties.

May be listed for hearing on
22nd August, 1991.

Gopalkrishna
Gopal Krishna
Member (Judl.)

Kaushal Kumar
(Kaushal Kumar,
Vice Chairman

22-8-91

None present for the applicant.

Mr. S.K. Vijay, Counsel for respondents.

D.B. not formed. May be
listed for hearing on 23-10-91.

Subal
COURT OFFICER

23-10-91

D.B. not formed.

Put up for hearing on 22-1-92.

Kate
COURT OFFICER

22-1-92

Mr. M.S. Gupta Proxy Counsel for
Mr. K.K. Singh Counsel for the applicant.
None present for the respondents.

May be listed for hearing
on 23-4-92.

Gopalkrishna
Gopal Krishna
Member (Judl.)

Kaushal Kumar
Kaushal Kumar)
Vice Chairman